

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Receipt showing time
of copy of summons
furnished.

Adm to 28.3.02

2
27.3.02 Bel

In admiralty

18/4/02

W

Copy of court may
be served to the
Court in Wabber

dt. 20.11.03

1
S. 125

DRB
S. 125
20.11.03

20.11.03

None appeared for the applicant.
This matter is pending since, 2000. In
view of the fact that after repeated
postings there is nobody to represent
the case either in person or through
an authorized counsel, the O.T. is
dismissed for non-prosecution, in
presence of Mr. A.G. Basu, Senior
Standing counsel.

Dr.

Memorandum

Y
Memorandum